

Parliament Session Alert

Winter Session: November 24 – December 23, 2014

Highlights

- ◆ Lok Sabha and Rajya Sabha will meet for the Winter Session between November 24 – December 23, 2014.
- ◆ The legislative agenda includes 15 Bills currently pending in Parliament for consideration and passing. 17 new Bills are proposed to be introduced of which three will be taken up for consideration and passing. Five Bills are listed for withdrawal. We list these below:-

Bills listed for Consideration and Passing

Short Title	Key Objectives	Introduced on	Status
HRD/ Labour/ Health			
The Indian Institutes of Information Technology Bill, 2014	Declares four Indian Institutes of Information Technology as institutes of national importance.	12 Aug 2014 Lok Sabha	Not Referred to Standing Committee
The Central Universities (Amendment) Bill, 2014	Sets up a central university in Bihar, in addition to the existing one.	14 Aug 2014 Lok Sabha	Not Referred to Standing Committee
The Apprentices (Amendment) Bill, 2014	Amends certain definitions, increases the minimum age for apprentices in hazardous industries, and removes imprisonment as a punishment for violating the provisions of the Act.	07 Aug 2014 Lok Sabha	Passed by LS
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	Amends various labour laws to exempt certain establishments from the requirement of furnishing returns and maintain registers.	23 Mar 2011 Rajya Sabha	Standing Committee Report on 20 Dec 2011
Industry/ Commerce/ Finance			
The Insurance Laws (Amendment) Bill, 2008	Raises FDI limit in the insurance sector to 49% and allows entry of foreign re-insurers.	22 Dec 2008 Rajya Sabha	Standing Committee Report on 13 Dec 2011; Select Committee granted extension till December 12, 2014
Security / Law / Strategic Affairs			
The Repealing and Amending Bill, 2014	Repeals certain Acts.	11 Aug 2014 Lok Sabha	Standing Committee to report within 3 months w.e.f. 22 Sep 2014
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	Includes certain communities in the list of Scheduled Castes in Kerala, Madhya Pradesh, Odisha, and Tripura and removes a community from the list of Scheduled Castes in Sikkim.	11 Aug 2014 Lok Sabha	Not referred to Standing Committee
The Anti-Hijacking (Amendment) Bill, 2010	Enhances the penalty for hijacking to death or life imprisonment and fine.	19 Aug 2010 Rajya Sabha	Standing Committee Report on 18 Oct 2010
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	Repeals the Tamil Nadu Legislative Council Act, 2010.	4 May 2012 Rajya Sabha	Not referred to Standing Committee

Short Title	Key Objectives	Introduced on	Status
The Rajasthan Legislative Council Bill, 2013	Provides for the creation of a Legislative Council in the state of Rajasthan.	6 Aug 2013 Rajya Sabha	Standing Committee Report on 9 Dec 2013
The Assam Legislative Council Bill, 2013	Provides for the creation of Legislative Council in the State of Assam.	10 Dec 2013 Rajya Sabha	Standing Committee Report on 17 Feb 2014
<i>Transport/ Tourism/ Urban development</i>			
The Merchant Shipping (Amendment) Bill, 2013	Incorporates the provisions of the International Convention for Control of Harmful Anti-Fouling Systems on Ships and prohibits the use of harmful substances in anti fouling paints used on ships.	18 Mar 2013 Rajya Sabha	Standing Committee Report on 26 June 2013
The Merchant Shipping (Second Amendment) Bill, 2013	Incorporates the provisions of the Maritime Labour Convention, 2006 of the International Labour Organisation.	19 Aug 2013 Rajya Sabha	Standing Committee Report on 20 Nov 2013
The Delhi Hotels (Controlling of Accommodation) (Repeal) Bill, 2014	Repeals the Delhi Hotels (Control of Accommodation) Act, 1949 which allows 25% of accommodation in hotels in Delhi for government officials and others.	18 Feb 2014 Rajya Sabha	Not referred to Standing Committee
The Real Estate (Regulation and Development) Bill, 2013	Establishes the Real Estate Regulatory Authority to regulate the sector and establishes the Appellate Tribunal to hear appeals from the decisions of the Authority.	14 Aug 2013 Rajya Sabha	Standing Committee Report on 13 Feb 2014

Bills listed for Introduction, Consideration and Passing

Short Title	Key Objectives
The Coal Mines (Special Provisions) Bill, 2014 – Replaces an Ordinance	Provides the procedure for auction of coal blocks that were cancelled by the Supreme Court in September 2014.
The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014 – Replaces an Ordinance	Allows the National Textile Corporation to continue with the leasehold rights vested with it, even after the completion of the leasehold tenure.
The Delhi Special Police Establishment (Amendment) Bill, 2014	Amends Delhi Special Police Establishment Act, 1946.

Bills listed for Introduction

Short Title
The Appropriation Acts (Repeal) Bill, 2014
The Assisted Reproductive Technology (Regulation) Bill, 2014
The Biomedical and Health Research Regulation Bill, 2014
The Constitution (115 th Amendment) Bill, 2014
The Lokpal and Lokayuktas (Amendment) Bill, 2014
The National Cooperative Development Corporation Amendment Bill, 2014
The Payment and Settlement Systems (Amendment) Bill, 2014
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014
The Re-adjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Fourth) Bill, 2014
The Recognition of New Systems of Medicine Bill, 2014
The Regional Rural Banks (Amendment) Bill, 2014
The Repealing and Amending (Second) Bill, 2014
The School of Planning and Architecture Bill, 2014

Short Title

The Warehousing Corporation (Amendment) Bill, 2014

Bills listed for Withdrawal

Short Title	Introduced on	Status
The Higher Education and Research Bill, 2011	28 Dec 2011 Rajya Sabha	Standing Committee Report on 13 Dec 2013
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005 Rajya Sabha	Standing Committee Report on 29 Jul 2005
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005 Rajya Sabha	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005 Rajya Sabha	Standing Committee Report on 29 Jul 2005
The Re-adjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013 Rajya Sabha	Standing Committee Report on 2 May 2013 on earlier version of the Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha; NDTV.

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